

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI SPECIAL BENCH

Item 9

IA 883/2023 (NEW IA) IA 3747/2022 IN C.P. (IB)/2205(MB)2019

CORAM:

SH. SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

SHRI KISHORE VEMULAPALLI
HON'BLE MEMBER(J)

ORDER SHEET OF THE HEARING ON **15.03.2023**

NAME OF THE PARTIES: - **STATE BANK OF INDIA**
VS
JET AIRWAYS INDIA LIMITED

Appearance (via video-conference):

For the Applicant IN

IA 883/2023

For SRA

: Ronita Bhattacharya Bector
: Advocates Ms. Pooja Mahajan, Mr.
Mustafa Kachwala Mr. Aashish Vats,
Ms. Arveena Sharma, Ms.
Ketki Pansare, Ms. Mehak Nayak,
Kachwala Misar & Co.

On behalf of Authorised
Representative of Monitoring
Committee IA 883/2023,
IA 3747/2022

: Adv. Malhar Zatakia a/w Adv.
Dhiraj Totala, Adv. Nishant Upadhyay,
Adv. Tanya Chib, Adv. Madhur Arora ,
Adv. Mehul Bachhawat I/b AZB & Partners
Section 60(5), 7 of IBC, 2016

ORDER

IA 883/2023

Ld. Counsel appearing for the applicant is present. Applicant is directed to place on record two sets of Hard Copies of this Interlocutory Application which is listed on Board today. List this matter on Board on 20.04.2023.

IA 3747/2022

List this matter on Board on 20.04.2023.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Jagdish

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)